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Title: Introduction of the Customs (Amendment and Validation) Bill, 2011.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill further to amend the Customs Act, 1962.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Customs Act, 1962."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce** the Bill.

...(Interruptions)
